

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1267 OF 2018 IN
DFR NO. 2521 OF 2018

Dated: 18th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua

Counsel for the Respondent(s) : ---

ORDER

IA NO. 1267 OF 2018
(For Condonation of Delay in Filing Appeal)

Issue notice to the Respondents returnable on 23.10.2018. Dasti, in addition, is also permitted.

List the matter on **23.10.2018**.

(S. D. Dubey)
Technical Member
vt/pk

(Justice N. K. Patil)
Judicial Member